

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-256/2000
MA-528/2000
MA-313/2000

New Delhi this the 24th day of April, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

1. Mahender Pai,
S/o Sh. Rajpal,
R/o 13/186,
President Estate Residence
Kali Bari Marg,
New Delhi.
2. Rajender Kumar,
S/o Sh. Beduram,
527, VPSC, T. Bad,
Riy Colony,
New Delhi.
3. Kanchi
S/o Sh. Sunehri Lal,
R/o 7/93, President
Estate Residence Kali Bari
Marg, New Delhi.
4. Sanjay C/o Sh. Toni,
R/o Vill. Naryana,
New Delhi.
5. Krishna Kumar
S/o Sh. Chokhey Lal,
R/o 13/186, G Point,
President Estate Residence,
Kali Bari Marg,
New Delhi.
6. Bablu S/o Sh. Lachi Prasad,
R/o Punjab Estate,
Naba House, New Delhi.
7. Satpal S/o Sh. Hukum Singh,
R/o 218, Aliganj,
Lodhi Road,
New Delhi.
8. Dinesh Singh,
S/o Sh. Kamal Singh
R/o 620, Krishi Kunj, IARI Pusa,
New Delhi-12.

(through Sh. M.K. Bhardwaj, Advocate)

versus

1. Union of India through
its Secretary,
Ministry of Human Resources
Development, Shastri Bhawan,
New Delhi.

2. The Director,
National School of Drama,
Mandi House, Deptt. of Culture,
Govt. of India, New Delhi.

3. The Registrar,
National School of Drama,
Mandi House,
Dept. of Culture,
Govt. of India,
New Delhi.

4. Administrative Officer,
National School of Drama,
Mandi House,
Dept. of Culture,
Govt. of India,
New Delhi. Respondents

(through Sh. L.K. Pandey, Advocate)

ORDER(ORAL)

Learned counsel for the applicants seeks permission to withdraw this O.A. Permission granted. Accordingly, the present O.A. as well as MA-528/2000 & MA-313/2000 are dismissed as withdrawn.

MA-865/2000 though not listed today is also dismissed as withdrawn at the request of Shri M.K. Gaur, proxy for Sh. U. Srivastava, Id. counsel for applicants in this MA.

(Dr. A. Vedavalli)
Member(J)

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